

(c) whether any permission to install bore-well(s) for raising constructions etc. has been given to these shopping malls; and

(d) the action taken/proposed to be taken against the builders of these shopping malls for misusing groundwater?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The Central Ground Water Board (CGWB) regularly monitors ground water levels in the country through a network of 15640 observation wells and the reports thereof are shared with the state governments to facilitate necessary remedial measures for development and management of ground water. The water level data collected by CGWB through an observation well located in Pushp Vihar near shopping mall at Saket has shown decline in ground water level at the rate of 2 meters per year during the last decade (2000-2009). The current ground water level is 63 metres below ground level (MBGL).

(b) to (d) Central Ground Water Authority (CGWA) has not accorded permission to the shopping malls for installation of tubewells for the purpose of construction. A complaint received in this regard was forwarded to the concerned authority of Government of NCT Delhi for investigation and action in case the violation of directions issued by CGWA is established.

Swarna Rekha multipurpose project

†3820. SHRI KAPTAN SINGH SOLANKI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the cultivable land do not get proper irrigation water throughout the country;

(b) if so, the details thereof;

(c) the percentage of agricultural area getting irrigation water throughout the country at present;

(d) the current status of 'Swarna Rekha' multipurpose project being operated by the Government; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) As per the information provided by Directorate of Economics and Statistics,

†Original notice of the question was received in Hindi.

Department of Agriculture & Cooperation, Ministry of Agriculture, the net irrigated area in the country during the year 2007-2008 was about 44.2% of the net sown area.

(d) to (e) Subernrekha project is an inter-state project and the works are implemented by the State Governments of Jharkhand, Orissa and West Bengal. The progress of works in respect of major components is as under.

- a. Galudih Barrage: About 98% works completed and out of 18 gates, 13 gates are erected partially.
- b. Gludih Right Bank Canal: About 96% of canal excavation and about 76% structure have been completed.
- c. Ichha Dam: About 30% works have been completed.

Artificial recharge of ground water dug wells

3821. SHRI LALIT KISHORE CHATURVEDI:

DR. GYAN PRAKASH PILANIA:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total number of irrigation dug wells in Rajasthan;
- (b) the number of them that are owned by small and marginal farmers, out of them how many have been paid Rs. 4000 subsidy for construction of recharge structure; and
- (c) the achievement till dates under artificial recharge of ground water dug wells scheme, in various States?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) As per third minor irrigation census (2000-2001), the number of irrigation dugwells in the State of Rajasthan is about 1065051 including 350300 dugwells owned by Small and Marginal Farmers. A scheme for "Artificial Recharge of Ground Water through Dugwells" was launched by the Government in the year 2008 in seven States including 204 assessment units (Over-exploited, critical and semi-critical) in 33 districts of Rajasthan. Subsidy to the tune of Rs. 2655.2 lakh has been released to 66380 small and marginal farmers identified under the scheme @ Rs. 4000. State-wise details of release of subsidy/ Information Education and Communication(IEC) activities during the XI Plan funds under the dugwell recharge scheme is given hereunder:-